

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/3893/A

From :- Shri Kaushik Kumar Sharma,
JT.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhruvad Kashyap Das,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 26th August, 2021.

Sub:- **Station leave permission.**

Ref:- Your letter No. JHD.-1/2019/10/3229 dtd. 09.11.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to leave the station, with your official car, at your own cost, from the morning to evening of 28.08.2021, has been granted. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/3894/A, dated 26-8-2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Pda